

## **Declaration of Assets and Liabilities**

Year. 2022 - 2023

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	(i)	Cash	5000	NIL	NIL	NIL	NIL
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-55000 PPF-2500 POStoffic Soving-500		HIL	NIL	NIL
	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	MIL	NIL	MIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ELSS- 35000/00 Postoff_ 500/00	NIL	HIL	NIL	NIL
	(v)	Motor Vehicles (aetails of make, etc.)	Passion Pero(LNV) BRDIDK-73	NIL 25	NIL	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	MIL
	(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	MIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NEL
(v)	Others (such as interest in property)	NIL	NIL	HIL	HIL	HIL

(2) I give herein below the details of my-liabilities—/ overdues—to public—financial-institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI (BVS) Patha	11000000/10	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	HIL	
	(b) dues to departments dealing with supply of water	HIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ACK NO+790271730120725 AY > 2022-2023 PAN > EOWPK4771J	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	- NI L	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## Personal Detail

GPF/CPF/PRAN No.	:-	11044056370
Gender	:-	M (M/F)
Date of Birth	:-	02011983 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby d knowledge and be		e that the above details are true to the best of my

Signature Kemdan Lumage

Name of Employee: .....KUNDAN ...KUMAR

Designation: Research Reference Assistant

Department: Bihar Wilhan Sabha (hibrary

Note:

Place: Patra...

Date:...1.3 02 2023

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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